

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

14(ND)/2013

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
06.06.2019.**

NAME OF THE COMPANY: M/s. Sidharth Gupta V/s. Rekha Gupta & Ors.


SECTION OF THE COMPANIES ACT: 397/398

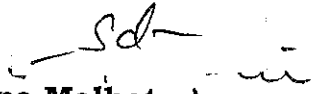
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner:	Mr. Saurabh Kalia and Mr. Harshit Agarwal, Advocates
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ORDER

No time left. Renotify this case on 15th July, 2019.


(Dr. V.K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)